

hon. friend's request and I am more worried about my own town, which is on the Grand Trunk Line, Khammam town. The railway line passes through the midst of the town and mercilessly divide the town into two equal halves. There is a gate which remains closed for 18 hours in a day. Sir, I have statistics, gathered from our railway station. There are traffic jams and people try to cross the railway line away from the gate. I would like to know from the hon. Minister whether he is aware of this fact. I would also like to bring to the notice of the hon. Minister that there were about 700 deaths due to accidents during the last ten years.

The second thing is, there are 126 trains passing to and fro and due to this there is a traffic is a traffic jam and that creates a vital problem. Is the hon. Minister aware of the fact that in 1978 ifscf various representations were received by the Central Government and they were all disregarded, not taken into consideration and now the population has doubled or has increased four times and because of this, traffic jams are taking place, creating problems. The Municipality has recently passed a resolution, a unanimous resolution, asking for construction of an underbridge, not an overbridge—an overbridge is very costly and an underbridge is not that costly. Therefore, I request the hon. Railway Minister to consider the request of the people of Khammam and also of the representatives of various political parties and organisations, for construction of an underbridge.

श्री सतपाल महाराज: उपसभाध्यक्ष महोदय, माननीय सदस्य ने जो सूचना दी है, वह सूचना प्राप्त होने के बाद राज्य सरकार के प्रस्ताव हमारे पास आएंगे तो प्रशिक्षित रूप से जो उनकी समस्याएँ हैं, उनका निराकरण होगा।

उपसभाध्यक्ष (श्री योहम्मद सलीम): श्री सतीश प्रधान। क्या फूलेगे लेबल क्रसिंग के बारे में?

श्री सतीश प्रधान : उपसभाध्यक्ष महोदय, अभी अपना जवाब देते समय मंत्री महोदय ने बताया कि मैड

ग्रेट्स के बारे में अपना विशेष ध्यान दे रहे हैं। इसलिए मैं सिर्फ इतना ही पूछना चाहता हूँ कि पूर्ण रेल मंत्री श्री सुरेश कलमाडी जब थे तब यह विषय आया था कि मैड ग्रेट्स के बदले में वहाँ इलेक्ट्रॉनिक और मेकेनिकल डिवाइस लगाने की कोशिश करेंगे। ऐसा विषय उस समय चल रहा था, मैं यह जानना चाहता हूँ कि क्या आप इस विषय पर आगे बढ़ रहे हैं या कुछ संशोधन कर रहे हैं? अगर आपने कोई संशोधन किया है तो उसका क्या नतीजा निकला है और यह काम आप कब से शुरू करेंगे?

श्री सतपाल महाराज: उपसभाध्यक्ष महोदय, इलेक्ट्रॉनिक सिस्टम लगाने का भी रेलवे प्रबन्ध कर रहा है और जो अनपेक्षित ग्रेट्स हैं वहाँ पर इस समय आदमी लगाने की व्यवस्था हो रही है। (व्यवधान)

श्री सतीश प्रधान: मेकेनिकल डिवाइसेज लगा सकते हैं (व्यवधान)

DR. ALLADI P. RAJKUMAR: Sir, I will ask a specific question. Will the hon. Minister give details of the total number of overbridge proposals received from the State of Andhra Pradesh, how many have been approved and what is the Budget allocation in 1996-97?

श्री सतपाल महाराज: उपसभाध्यक्ष महोदय, इसकी इनफॉर्मेशन हमारे पास नहीं है, जब सूचना आ जाएगी तो सूचना दे देंगे। (व्यवधान)

डा० अलादी पी० राजकुमार: यह तो आन्ध्र प्रदेश की समस्या है। (व्यवधान)

श्री सतपाल महाराज: इसके लिए पुष्क सूचना चाहिये। (व्यवधान)

Introduction of a Course in BBE in Delhi University

*586. **SHRI K.M. KHAN:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a course -in Bachelor of Business Economics (B.B.E.) has since been introduced in some colleges of Delhi University during the current academic session;

(b) if so, the names of such colleges with background and eligibilities fixed for admission;

(c) whether successful candidates after completion of their course will have better scope of employment in Government offices;

(d) whether the course has some other bright future scope; and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S. R. BOMMAI): (a) to (e) A statement is laid on the Table of the Sabha.

Statement

According to the information furnished by the University of Delhi, the University has introduced, during the current academic year, Bachelor of Business Economics (BBE) in three colleges viz. Ram Lal Anand (Evening) College, Maharaja Agrasen College and Shri Guru Gobind Singh College of Commerce. Candidates securing 55% marks in class XII examination with English as one of the subjects are eligible for admission to the Course. A relaxation of 5% marks is available to candidates belonging to the Scheduled Castes and Tribes.

This degree is equivalent to other undergraduate degrees offered by the University. Candidates passing it will be eligible for all Government jobs where an undergraduate degree is the prescribed qualification. As this course has been introduced only recently, it may be premature to indicate specific job opportunities in the private sector. The course has, however, been introduced with the expectation that there will be significant demand for holders of the degree in the private sector as it provides business orientation to the students. They may also get preference in admission to Master's level courses relating to Business Administration and Commerce.

SHRI K.M. KHAN: Mr. Vice-Chairman, Sir, in regard to the course about which I had put the question, there is a lot of demand from other States also, like in Delhi. In this connection, I would like to know from the hon. Minister

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whether, if such a request it made by other States, the Government of India would permit starting of such a course and whether they would be encouraged by the Government.

THE VICE-CHAIRMAN (SHRI MD. SALIM): Question Hour is over. *(Interruptions)*

WRITTEN ANSWERS TO QUESTIONS

Increase in Forest Cover

581. SHRI SANJAY DALMIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the various steps taken in respect of afforestation have increased the forest cover in various States in India; and

(b) if so, the details thereof, State wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) According to the State of Forest Report, 1995 the total forest cover of the country as per 1995 assessment in comparison to 1993 assessment has increased in all the States except Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Himachal Pradesh, Jammu & Kashmir, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Orissa, Punjab and the Union Territories of Andaman & Nicobar Islands and Dadra and Nagar Haveli. There has not been any change in the forest cover in the States of Goa, Daman and Diu, Kerala and Tripura. In the Union Territories of Lakshadweep and Pondicherry, there is hardly any discernible forest cover.

(b) A Statement is laid on the Table of the House.